

[Maulana Azad: One of my friends said just now that the population of Sindhis in Bombay was five lakhs.]

**Pandit D. N. Tiwary:** Is it the policy of the Government to recognise more than one language as Regional language in all States?

مولانا آزاد : اس بارے میں انڈیپنڈنٹ ممبر کو معلوم ہے کہ کانستٹیوشن میں کیا تبدیلی اختیار کیا گیا ہے - اگر کسی علاقہ میں ایک خاص زبان کے بولنے والے بستے ہیں اور وہ اسے قائم رکھنا چاہتے ہیں تو گورنمنٹ اس پر غور کر سکتی ہے -

[Maulana Azad: The hon. Member is aware how the Constitution has dealt with issues such as this. If in a particular area a certain section of population speaks a particular language and is desirous of preserving it, the Government may consider it.]

श्री रघुनाथ सिंह : सिधियों की रिस्कट क्या है, अरबी, फारसी या और कोई ?

مولانا آزاد : عربی یا اس کو اردو کہئے -

[Maulana Azad: It is Arabic or Urdu whatever you may call it.]

**Shri C. Bhatt:** I have got a number of questions to ask.

**Mr. Deputy-Speaker:** But the hon. Member did not rise. I have now called upon the Minister to answer the next question.

**Shri C. Bhatt:** I was not lucky enough to catch your eye.

AGRICULTURAL LANDS FOR INTENDING  
SETTLERS IN ANDAMAN AND NICOBAR  
ISLANDS

\*843. **Shri P. T. Chacko:** Will the Minister of Home Affairs be pleased to state whether in view of the great density of population in Travancore-Cochin, Government are considering any scheme to provide lands for agriculturists from that State in Andaman and Nicobar Islands in order to encourage migration?

**The Deputy Minister of Home Affairs (Shri Datar):** The question of settling some colonists from Travancore-Cochin in the Andamans is under the consideration of Government.

**Shri P. T. Chacko:** May I know whether the State Government has made any representation to the Central Government regarding this question?

**Shri Datar:** We have not, to my knowledge, received any representation from the State Government but the Prime Minister has received a memorandum from about 100 families who desire to go and settle there.

**Shri P. T. Chacko:** May I know whether there is at present any machinery to encourage migration to Andamans?

**Shri Datar:** There is no such machinery.

**Shri A. M. Thomas:** May I know whether families from West Bengal who migrated to Andamans have given up their lands and returned to West Bengal, and if so, what are the reasons for the same?

**The Minister of Home Affairs and States (Dr. Katju):** The question does not arise but I shall answer it. Some people did return but they have gone back with additional people and they are very happy there.

**Shrimati Tarkeshwari Sinha:** What is the actual amount of land given to those persons who have already been settled there and whether it is given free or on long-term loan basis?

**Dr. Katju:** I do not quite catch the question. Ten acres of land are given to every settler. A scheme has been sanctioned which will involve a considerable sum over five years. I think about a crore of rupees or something like that. Some lands are being cleared and after their clearance, they will be delivered to the settlers.

**Shri Gopala Rao:** May I know whether the Government have exhausted all local resources before they considered the Andamans scheme?

**Dr. Katju:** All the local resources?

**Shri Gopala Rao:** Resources of land?

**Mr. Deputy-Speaker:** How does it arise out of this?

**Shri Nambiar:** May I know whether Government will bring any force on the Malayalees to go to Andamans? An assurance should be given that no force will be used.

**Shri Datar:** No force at all.

**Shri T. K. Chaudhuri:** May I know if any report has been submitted by the team of Government party of MPs who recently visited Andamans?

**Dr. Katju:** They have sent me one. I do not know whether I could call it a report. They have sent a memorandum.

**Shri Gadgil:** In view of the rich industrial potential of this island, may I know whether Government has any idea to establish a Development Corporation, thus attracting working men and business men?

**Dr. Katju:** Not yet. I shall bear this suggestion in mind.

**Shri G. P. Sinha:** May I know whether other States have been requested to send batches of settlers to Andamans?

**Dr. Katju:** It is not necessary. We have got a sufficient number of settlers from among the West Bengal refugees,—ideal settlers.

**Shri Punnoose:** While giving such facilities to these people desiring to migrate to Andamans, may I know whether the Andaman project would not be made use of either to deny or delay the fundamental agrarian reforms in the state?

**Dr. Katju:** I think this insinuation is very far-fetched and baseless.

**Mr. Deputy-Speaker:** Next question.

#### AGRICULTURAL LANDS FOR SETTLERS IN BHOPAL

\*844. **Shri P. T. Chacko:** Will the Minister of States be pleased to state whether agricultural lands are available in Bhopal for intending settlers from other parts of India and if so, under what condition?

**The Minister of Home Affairs and States (Dr. Katju):** The information is being obtained from the Government of Bhopal and will be placed on the Table of the House.

**Shri A. M. Thomas:** May I enquire whether the Deputy Minister of Food in his tour of Bhopal had enquired into the possibilities of this?

**Dr. Katju:** I do not know.

**Shri T. N. Singh:** Is it true that already large tracts of land have been reclaimed in Bhopal and may I know whether any settlers have settled down there or not?

**Dr. Katju:** I really do not know. I confine myself to the question put and any supplementary that arises out of that question.

**Shri T. N. Singh:** On a point of order, Sir, when we put a supplementary question and you have allowed it, it is assumed that you have allowed that supplementary as arising out of the question. May I know whether it is open to the Minister to say at a later stage that it does not arise out of the question when you have allowed it?

**Mr. Deputy-Speaker:** Sometimes I feel that the question is on the border line, in which case, I depend on what the hon. Minister says.

**Shri Gopala Rao:** Before the Government propose to assign surplus land in any particular State, are Government prepared to satisfy the needs of the local people first?

**Dr. Katju:** I imagine so, Sir.

**Shri Raghavaiah:** May I know whether any amount is given to the settlers in Bhopal State towards the cultivation of the lands allotted to them?

**Dr. Katju:** I do not know.

**Shri A. M. Thomas:** To my question, Sir, the Deputy Minister of Food was prepared to give the answer because there were reports to that effect.

**The Deputy Minister of Food and Agriculture (Shri M. V. Krishnappa):** I am prepared to answer, Sir. In Bhopal there are nearly 2.75 lakh acres of culturable land. The C.T.O. has reclaimed about 65,000 acres of land. When I had the privilege of accompanying our Minister who paid a visit to Bhopal, the Bhopal people were prepared to accommodate some Travancore people who are prepared to come and settle there.

**Mr. Deputy-Speaker:** Next question.

**पंडित सी० एन० मालवीय:** one question, Sir. जो इन्फोरमेशन टेबिल पर रखी जायगी क्या मैं यह भी दरख्वास्त कर सकता हूँ कि जो वहाँ पर लैंडलेस लेबरर्स हैं, वहाँ के एक्स सरविसमें हैं और दूसरे जो गवर्नमेंट सरविस से रिटायर्ड हुए लोग हैं जो खेती करना चाहते हैं पर उन के पास जमीन नहीं है, उन की भी फेहरिस्त रखी जायगी और उन की जरूरत को पहले प्रिफ्रेंस दिया जायगा ?